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भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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Survey on Foreign Collaboration in Indian Industry: 2019–2021 – Data Release

Today, the Reserve Bank placed the <u>results</u> of the thirteenth round of the survey on foreign collaboration in Indian industry covering the financial years 2019-20 and 2020-21¹ on its website.

Highlights:

- **I. Coverage**: Of the 966 Indian entities that participated in the latest survey round, 481 reported 929 foreign technical collaboration (FTC) agreements. Nearly two-third of the respondents were foreign subsidiaries (single foreign investor holding majority equity) and another 22 per cent were foreign associates (foreign investors' equity holding ranging between 10-50 per cent) (Table 1). Thus, an overwhelming majority of the FTC companies also had overseas financial collaboration too. Only 19 responding companies had pure technical collaborations. Of the 481 companies that reported foreign collaborations in the current round, 205 had also responded to the previous survey round.
- **II. Industry-wise Agreements**: Over 75 per cent of the reported 929 FTC agreements were in the manufacturing sector, where machinery and transport equipments, chemicals and chemical products had major share. Information and communication as well as financial and insurance sectors accounted for significant share in the service sector FTC agreements (Table 2).
- **III. Partner Country Profile:** With 31 per cent of the reported FTC agreements, Japan remained the top source country for technology transfer, followed by Germany and the USA; these three countries together accounted for more than a half of the reported FTC agreements. France, Italy, Republic of Korea, the UK and Switzerland were other source countries with significant shares (<u>Table 3</u>).
- **IV. Asset Transfer:** Around 56 per cent of the FTC agreements involved technology know-how transfer by the foreign collaborators and another 11 per cent involved the use of trade-marks / brand names. Less than one per cent of the reported agreements were on patent transfer (Table 4).

¹ The results of the twelfth round of the Survey on Foreign Collaboration in Indian Industry for the period 2016-18 were released on the RBI website on January 28, 2019.

- **V. Payment Mode:** Around two-third of the FTCs provided for royalty payment, some of which also had additional clauses for lump-sum technical fees. Less than 10 per cent of the reported contracts were based on pure lump-sum technical fee payments (<u>Table 5</u>).
- VI. Export Restriction Clauses and Exclusive Rights Provisions: Export restriction clauses are typically written into FTCs by foreign collaborators intending to protect their own markets. Likewise, local collaborators often obtain exclusive rights on assets transferred under the agreement so that the foreign collaborator is restrained from transferring such assets to another local party in parallel. Around a fourth of the reported FTC agreements had export restriction clauses and nearly a third had provision for exclusive rights on assets transferred under the agreements. While nearly 30 per cent of the reported FTC agreements in the manufacturing sector had export restriction clauses, this share was less than 10 per cent for the services sector. Nevertheless, exports from service sector, mainly from information and communication remained substantial, implying that companies without export restriction clauses in their FTCs accounted for the larger part of export activity. Within manufacturing, FTC agreements for pharmaceuticals, electrical, motor vehicles and other transport equipment had a significant share of such clauses. Over a half of the agreements in the construction sector had export restrictions. In terms of partner countries, more than a third of the FTC agreements with Japan, the major collaborator, had the export restriction clauses built into them (Tables 6, 7, 8 and 10).
- VII. Value of Production: The total value of production of the FTC reporting companies contracted by 9.8 per cent in the year 2020-21, which was affected very adversely by the COVID-19 pandemic. The largest shrinkage was seen in services sector, including construction. FTC reporting companies engaged in pharmaceuticals, medicinal chemical and botanical products recorded sizeable growth in 2020-21 but, at the aggregate level, production contracted for the manufacturing companies, which had nearly 75 per cent share in total value of production (Table 9).
- **VIII. Exports and Imports:** Exports and imports of FTC reporting companies in 2020-21 shrank by 12.4 per cent and 6.8 per cent, respectively; the decline was led by contraction in construction, rubber and plastics products and motor vehicles. Information and communication services contributed positively to the total exports and imports of FTC companies. At the aggregate level, the ratio of exports and imports to value of production stood at 14.6 per cent and 19.6 per cent, respectively, but there were large inter-sectoral variations (**Tables 10** and **11**).
- **IX. Profitability:** The average profitability of FTC reporting companies, measured by the ratio of gross profit to capital employed, moderated in the current survey round when compared to the previous two rounds (Table 12).

Background:

Financial collaboration with foreign entities very often includes cross-border technical collaboration, which secures buy-in from the technology partner. As foreign investment works as a vehicle for technology transfer, an assessment of the dimensions and impact of technological collaboration on various aspects of economic development provides useful inputs in formulation of policies and setting up of procedures. Accordingly, the

Reserve Bank has been conducting the survey on foreign collaboration in Indian industry since 1960s, to gauge the nature of collaboration and monitor its impact, in combination with other higher frequency data on foreign direct investment (FDI). With the introduction of the mandatory census on foreign liabilities and assets (FLA) of Indian direct investment companies to collect detailed information on their inward and outward direct investments in 2011, this survey was restructured in 2012 on broad operational facets of Indian companies that have technical collaboration agreements with foreign companies (survey schedule is attached).

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(Yogesh Dayal) Chief General Manager

Table 1: Company Group-wise Number of Companies having Foreign Technical Collaboration: 2019-21

Company Group	Number of Companies
Foreign Subsidiary	313
Foreign Associate	102
Pure Technical Collaboration	19
Others (Foreign Equity less than 10 per cent or only Outward investment)	47
Total	481

Table 2: Industry-Wise Distribution of Agreements of FTC Companies

Table 2: Industry-Wise Distribution of Agreements of FTC Companies Twelfth Round Thirteenth Round						
Industry		n Kouna to 2017-18)	(2019-20 to 2020-21)			
industry	Number	% of Total	Number	% of Total		
A. Agriculture-related, Plantation and Allied Activities	7	1.1	5	0.5		
B. Mining & Quarrying	1	0.2	0	0.0		
C. Manufacturing	501	80.8	718	77.2		
1. Food Products	7	1.1	11	1.2		
2. Beverages and Tobacco products	1	0.2	2	0.2		
3. Textiles	3	0.5	5	0.5		
4. Wearing Apparel	2	0.3	2	0.2		
5. Leather & Related Products	1	0.2	3	0.3		
6. Wood & Products of Wood and Cork; Except Furniture	0	0.0	0	0.0		
7. Printing and Reproduction of Recorded Media	0	0.0	1	0.1		
8. Coke and Refined Petroleum Products	2	0.3	4	0.4		
9. Chemicals and Chemical Products	44	7.1	56	6.0		
10. Pharmaceuticals, Medicinal Chemical and Botanical Products	31	5.0	35	3.8		
11. Rubber and Plastics Products	12	1.9	37	4.0		
12. Other Non-metallic Mineral Products	2	0.3	9	1.0		
13. Fabricated metal Products; Except Machinery and Equipment	11	1.8	27	2.9		
14. Computer, Electronic and Optical Products	4	0.6	15	1.6		
15. Electrical Equipment	25	4.0	29	3.1		
16. Machinery and Equipment N.E.C.	63	10.2	137	14.8		
17. Motor vehicles, Trailers and Semi-Trailers	85	13.7	83	8.9		
18. Other Transport Equipment	45	7.3	57	6.1		
19. Other Manufacturing	163	26.3	205	22.1		
D. Electricity, Gas, Steam and Air Conditioning Supply	0	0.0	1	0.1		
E. Water Supply; Sewerage, Waste Management and Remediation activities	0	0.0	4	0.4		
F. Construction	28	4.5	24	2.6		
G. Services	83	13.4	177	19.2		
1. Wholesale and Retail Trade; Repair of Motor Vehicles and Motorcycles	8	1.3	6	0.7		
2. Repair and Installation of Machinery and Equipment	8	1.3	8	0.9		
3. Accommodation and Food Service Activities	9	1.5	8	0.9		
4. Information and Communication	7	1.1	27	2.9		
5. Financial and Insurance Activities	5	0.8	22	2.4		
6. Real Estate Activities	0	0.0	0	0.0		
7. Scientific Research and development	1	0.2	2	0.2		
8. Other Service Activities	45	7.2	104	11.2		
Total	620	100.0	929	100.0		

Note: The sum of the constituent items may not add to the total due to rounding off. (Also applicable to other tables)

Table 3: Country-wise Distribution of Agreements of FTC Companies

Country	Twelfth (2016-17 to		Thirteenth Round (2019-20 to 2020-21)	
-	Number	% of Total	Number	% of Total
Japan	203	32.7	287	30.9
Germany	72	11.6	128	13.8
United states of America	95	15.3	124	13.4
France	17	2.7	57	6.1
Italy	41	6.6	47	5.1
Republic of Korea	21	3.4	44	4.7
United kingdom	39	6.3	40	4.3
Switzerland	19	3.1	28	3.0
Singapore	10	1.6	16	1.7
Netherlands	13	2.1	16	1.7
Others*	90	14.6	142	15.3
Total	620	100.0	929	100.0

^{*} Others include countries having number of FTC agreements less than 15 during 2019-21 round.

Table 4: Distribution of Agreements According to Type of Assets Transferred of FTC Companies

Asset transferred	Twelfth (2016-17 to		Thirteenth Round (2019-20 to 2020-21)		
Asset transferred	Number % of Total		Number	% of Total	
Know-how	398	64.2	525	56.5	
Trademark/ Brand Name	65	10.5	98	10.5	
Patent	14	2.3	7	0.8	
Others (including combination of above)	143	23.0	299	32.2	
Total	620	100.0	929	100.0	

Table 5: Distribution of Agreements According to Mode of Payment of FTC Companies

Mode of Payment		th Round to 2017-18)	Thirteenth Round (2019-20 to 2020-21)	
-	Number	% of Total	Number	% of Total
Royalty	271	43.7	426	45.9
Lump Sum Technical Fees	78	12.6	89	9.6
Both Royalty and Technical Fees	173	27.9	190	20.5
Others*	98	15.8	224	24.0
Total	620	100.0	929	100.0

^{*} Others include other modes of payment (other than royalty and lump-sum technical fees) for dividend; stock compensation recharge, import of machinery and raw materials; technical support fees; cost contribution, reimbursement, training, communication and advertising, and other such remittances.

Table 6: Industry-wise Agreements with Exports Restrictive Clauses of FTC Companies

	Twelfth Round (2016-17 to 2017-18)			Thirteenth Round (2019-20 to 2020-21)		
Industry	Total Number of Agreement	Number of Agreements with Export Restrictive Clauses	% of Agreements With Export Restrictive Clauses	Total Number of Agreement	Number of Agreements with Export Restrictive Clauses	% of Agreements With Export Restrictive Clauses
A. Agriculture-related, Plantation and Allied Activities	7	1	14.3	5	1	20.0
B. Mining & Quarrying	1	0	0.0	0	0	-
C. Manufacturing	501	183	36.5	718	203	28.3
1.Food Products	7	2	28.6	11	4	36.4
2.Beverages & Tobacco Products	1	0	0.0	2	0	0.0
3.Textiles	3	1	33.3	5	0	0.0
4.Wearing Apparel	2	0	0.0	2	0	0.0
5.Leather & Related Products	1	1	100	3	0	0.0
6.Wood & Products of Wood and Cork, Except Furniture	0	0	0.0	0	0	-
7.Printing and Reproduction of Recorded Media	0	0	0.0	1	0	0.0
8.Coke and Refined Petroleum Products	2	0	0.0	4	2	50.0
9.Chemicals and Chemical Products	44	4	9.1	56	12	21.4
10.Pharmaceuticals, Medicinal Chemical & Botanical Products	31	18	58.1	35	16	45.7
11.Rubber and Plastics Products	12	4	33.3	37	6	16.2
12.Other Non-Metallic Mineral Products	2	0	0.0	9	3	33.3
13.Fabricated Metal Products, Ex. Machinery & Equipment	11	5	45.5	27	6	22.2
14.Computer, Electronic & Optical Products	4	1	25.0	15	1	6.7
15.Electrical Equipment	25	9	36.0	29	9	31.0
16.Machinery & Equipment N.E.C.	63	28	44.4	137	28	20.4
17.Motor Vehicles, Trailers & Semi-Trailers	85	23	27.1	83	27	32.5
18.Other Transport Equipment	45	17	37.8	57	25	43.9
19.Other Manufacturing	163	70	42.9	205	64	31.2
D. Electricity, gas, steam & Air Conditioning Supply	0	0	-	1	0	0.0
E. Water supply; sewerage, Waste Management and Remediation Activities	0	0	-	4	0	0.0
F. Construction	28	8	28.6	24	13	54.2
G. Services	83	6	7.2	177	17	9.6
1.Wholesale and retail trade; repair of motor vehicles and motorcycles	8	1	12.5	6	0	0.0
2.Repair and installation of machinery and equipment	8	0	0.0	8	0	0.0
3.Accommodation and Food service activities	9	0	0.0	8	3	37.5
4.Information and communication	7	1	14.3	27	1	3.7
5.Financial and insurance activities	5	1	20.0	22	1	4.5
6.Real estate activities	0	0	-	0	0	-
7.Scientific Research and development	1	0	0.0	2	0	0.0
8.Other Service Activities	45	3	6.7	104	12	11.5
Total	620	198	31.9	929	234	25.2

Table 7: Country-Wise Distribution of Agreements with Exports Restrictive Clauses of FTC Companies

		Twelfth Round Thirteenth Round (2016-17 to 2017-18) (2019-20 to 2020-21)				
Country	Total Number of Agreements	Number of Agreements with Export Restrictive Clauses	% of Agreements With Export Restrictive Clauses	Total Number of Agreements	Number of Agreements with Export Restrictive Clauses	% of Agreements With Export Restrictive Clauses
Japan	203	87	42.9	287	107	37.3
Germany	72	13	18.1	128	18	14.1
United states of America	95	31	32.6	124	27	21.8
France	17	4	23.5	57	14	24.6
Italy	41	5	12.2	47	13	27.7
Republic of Korea	21	2	9.5	44	5	11.4
United kingdom	39	14	35.9	40	8	20.0
Switzerland	19	9	47.4	28	9	32.1
Singapore	10	2	20.0	16	3	18.8
Others	103	31	30.1	158	30	19.0
Total	620	198	31.9	929	234	25.2

Table-8: Industry-Wise Distribution of Agreements with Provision of Exclusive Rights of FTC Companies

	Twelfth		Thirteenth Round (2019-20 to 2020-21)		
	(2016-17 to Number of	2017-18)	(2019-20 to	2020-21)	
Industry	Agreements with Exclusive Rights	% of Total Number of Agreements	Number of Agreements with Exclusive Rights	% of Total Number of Agreements	
A. Agriculture-related, Plantation and	7	100.0	4	80.0	
Allied Activities				00.0	
B. Mining & Quarrying	0	0.0	0	-	
C. Manufacturing	196	39.1	245	34.1	
1.Food Products	5	71.4	5	45.5	
2.Beverages & Tobacco Products	0	0.0	0	0.0	
3.Textiles	2	66.7	4	80.0	
4. Wearing Apparel	2	100.0	0	0.0	
5.Leather & Related Products	1	100.0	1	33.3	
6. Wood & Products of Wood and	0	_	0	_	
Cork, Except Furniture					
7.Printing and Reproduction of Recorded Media	0	-	1	100.0	
8.Coke and Refined Petroleum Products	2	100.0	2	50.0	
9.Chemicals and Chemical Products	8	18.2	23	41.1	
10.Pharmaceuticals, Medicinal Chemical & Botanical Products	22	71.0	18	51.4	
11.Rubber and Plastics Products	6	50.0	18	48.6	
12.Other Non-Metallic Mineral Products	0	0.0	7	77.8	
13. Fabricated Metal Products, Ex. Machinery			10		
& Equipment	3	27.3	10	37.0	
14.Computer, Electronic & Optical Products	3	75.0	4	26.7	
15.Electrical Equipment	11	44.0	17	58.6	
16.Machinery & Equipment N.E.C.	30	47.6	51	37.2	
17.Motor Vehicles, Trailers & Semi-Trailers	30	35.3	30	36.1	
18.Other Transport Equipment	14	31.1	13	22.8	
19.Other Manufacturing	57	35.0	41	20.0	
D. Electricity, gas, steam	0	_	0	0.0	
& Air Conditioning Supply					
E. Water supply; sewerage, Waste Management and Remediation Activities	0	-	1	25.0	
F. Construction	6	21.4	16	66.7	
G. Services	23	27.7	33	18.6	
1. Wholesale and retail trade; repair of	4	50.0	4	66.7	
motor vehicles and motorcycles 2.Repair and installation of machinery					
and equipment	0	0.0	1	12.5	
3. Accommodation and Food service activities	5	55.6	5	62.5	
4.Information and communication	1	14.3	5	18.5	
5. Financial and insurance activities	1	20.0	0	0.0	
6.Real estate activities	0	20.0	0	0.0	
7.Scientific Research and development	1	100.0	1	50.0	
8.Other Service Activities	<u>1</u> 11	24.4	17	16.3	
	232				
Total	232	37.4	299	32.2	

Table-9: Industry-Wise Share in Value of Production of FTC Companies (₹ crore)

	Value of P	roduction	Annual	Share in VoP
Industry	2019-20	2020-21	Growth (per cent)	(2020-21)
A. Agriculture-related, Plantation and Allied Activities	3,457.3	3,343.8	-3.3	0.5
B. Mining & Quarrying	0.0	0.0	-	0.0
C. Manufacturing	602,396.6	551,172.3	-8.5	75.7
1.Food Products	3,414.5	3,508.4	2.8	0.5
2.Beverages & Tobacco Products	45,093.3	13,109.1	-70.9	1.8
3.Textiles	234.3	296.2	26.4	0.0
4. Wearing Apparel	264.2	205.5	-22.2	0.0
5.Leather & Related Products	3,308.7	1,926.2	-41.8	0.3
6.Wood & Products of Wood and	0.0			0.0
Cork, Except Furniture	0.0	0.0	-	0.0
7.Printing and Reproduction of Recorded Media	0.0	0.0	-	0.0
8.Coke and Refined Petroleum Products	974.6	956.5	-1.9	0.1
9.Chemicals and Chemical Products	44,433.4	47,430.4	6.7	6.5
10.Pharmaceuticals, Medicinal Chemical & Botanical Products	4,687.7	7,660.1	63.4	1.1
11.Rubber and Plastics Products	144,826.4	142,160.2	-1.8	19.5
12.Other Non-Metallic Mineral Products	1,752.3	1,500.9	-14.3	0.2
13.Fabricated Metal Products, Ex. Machinery & Equipment	6,758.3	6,664.3	-1.4	0.9
14. Computer, Electronic & Optical Products	5,075.9	4,995.1	-1.6	0.7
15.Electrical Equipment	27,139.7	25,891.2	-4.6	3.6
16.Machinery & Equipment N.E.C.	47,470.0	46,289.3	-2.5	6.4
17.Motor Vehicles, Trailers & Semi-Trailers	170,559.4	161,762.4	-5.2	22.2
18.Other Transport Equipment	7,543.2	8,366.4	10.9	1.1
19.Other Manufacturing	88,860.7	78,450.1	-11.7	10.8
D. Electricity, gas, steam & Air Conditioning Supply	93.9	74.6	-20.6	0.0
E. Water supply; sewerage, Waste Management and Remediation Activities	182.7	177.0	-3.1	0.0
F. Construction	86,179.8	76,465.5	-11.3	10.5
G. Services	114,805.5	96,986.8	-15.5	13.3
1. Wholesale and retail trade; repair of	181.6	182.9	0.7	0.0
motor vehicles and motorcycles	181.0	182.9	0.7	0.0
2.Repair and installation of machinery	303.2	181.7	-40.1	0.0
and equipment				
3.Accommodation and Food service activities	4,136.2	3,447.0	-16.7	0.5
4.Information and communication	13,598.1	12,907.4	-5.1	1.8
5.Financial and insurance activities	3,438.3	3,141.3	-8.6	0.4
6.Real estate activities	0.0	0.0	-	0.0
7.Scientific Research and development	16.4	5.8	-64.6	0.0
8.Other Service Activities	93,131.7	77,120.7	-17.2	10.6
Total	807,115.8	728,220.0	-9.8	100.0

Table 10: Industry-Wise Distribution of Exports of FTC Companies (₹ crore)

	Exp	ort	Annual	Share in
Industry	2019-20	2020-21	Growth (per cent)	Export (2020-21)
A. Agriculture-related, Plantation and Allied Activities	269.3	102.3	-62.0	0.1
B. Mining & Quarrying	0.0	0.0	-	0.0
C. Manufacturing	88,227.7	75,203.7	-14.8	70.9
1.Food Products	176.9	259.8	46.9	0.2
2.Beverages & Tobacco Products	599.2	666.5	11.2	0.6
3.Textiles	77.0	74.7	-3.0	0.1
4. Wearing Apparel	0.0	0.0	-	0.0
5.Leather & Related Products	253.6	217.0	-14.4	0.2
6. Wood & Products of Wood and	0.0	0.0		0.0
Cork, Except Furniture	0.0	0.0	-	0.0
7.Printing and Reproduction of Recorded Media	0.0	0.0	-	0.0
8.Coke and Refined Petroleum Products	49.3	96.5	95.7	0.1
9.Chemicals and Chemical Products	5,209.0	5,096.7	-2.2	4.8
10.Pharmaceuticals, Medicinal Chemical	2,094.6	2,121.9	1.3	2.0
& Botanical Products	25 220 4		26.4	17.5
11. Rubber and Plastics Products	25,230.4	18,580.2	-26.4	17.5
12.Other Non-Metallic Mineral Products	298.3	253.8	-14.9	0.2
13.Fabricated Metal Products, Ex. Machinery & Equipment	2,602.2	2,819.1	8.3	2.7
14.Computer, Electronic & Optical Products	3,061.7	3,213.7	5.0	3.0
15.Electrical Equipment	5,981.2	6,025.6	0.7	5.7
16.Machinery & Equipment N.E.C.	10,926.6	11,085.8	1.5	10.5
17.Motor Vehicles, Trailers & Semi-Trailers	21,627.1	15,699.2	-27.4	14.8
18.Other Transport Equipment	586.9	636.1	8.4	0.6
19.Other Manufacturing	9,453.7	8,357.1	-11.6	7.9
D. Electricity, gas, steam & Air Conditioning Supply	27.1	18.8	-30.6	0.0
E. Water supply; sewerage, Waste Management and Remediation Activities	4.2	8.3	97.6	0.0
F. Construction	18,986.0	17,162.2	-9.6	16.2
G. Services	13,610.8	13,551.6	-0.4	12.8
1. Wholesale and retail trade; repair of		·	1.0	0.0
motor vehicles and motorcycles	5.3	5.4	1.9	0.0
2.Repair and installation of machinery	30.9	12.0	-61.2	0.0
and equipment	22.0	4.0	70.1	0.0
3.Accommodation and Food service activities	23.0	4.8	-79.1	0.0
4.Information and communication	4,079.6	5,697.2	39.7	5.4
5. Financial and insurance activities	22.8	22.3	-2.2	0.0
6.Real estate activities	0.0	0.0	- 01.5	0.0
7. Scientific Research and development	14.2	2.6	-81.7	0.0
8.Other Service Activities	9,435.0	7,807.3	-17.3	7.4
Total	121,125.1	106,046.9	-12.4	100.0

Table 11: Industry-Wise Distribution of Imports of FTC Companies (₹ crore)

Table 11. Industry-Wise Distribution	Imp		Annual	,
Industry	2019-20	2020-21	Growth (per cent)	Share in Import (2020-21)
A. Agriculture-related, Plantation and Allied Activities	253.2	264.4	4.4	0.2
B. Mining & Quarrying	0.0	0.0	-	0.0
C. Manufacturing	109,862.3	97,729.6	-11.0	68.5
1.Food Products	219.6	174.4	-20.6	0.1
2.Beverages & Tobacco Products	575.5	361.5	-37.2	0.3
3.Textiles	108.2	114.3	5.6	0.1
4. Wearing Apparel	0.0	0.0	-	-
5.Leather & Related Products	338.3	104.0	-69.3	0.1
6. Wood & Products of Wood and	0.0	0.0		
Cork, Except Furniture			-	
7.Printing and Reproduction of Recorded Media	0.0	0.0	-	-
8.Coke and Refined Petroleum Products	263.2	285.1	8.3	0.2
9.Chemicals and Chemical Products	17,380.8	19,850.8	14.2	13.9
10.Pharmaceuticals, Medicinal Chemical & Botanical Products	1,454.3	1,102.9	-24.2	0.8
11.Rubber and Plastics Products	1,050.4	841.3	-19.9	0.6
12.Other Non-Metallic Mineral Products	438.1	367.0	-16.2	0.3
13.Fabricated Metal Products, Ex. Machinery & Equipment	1,028.2	1,161.6	13.0	0.8
14.Computer, Electronic & Optical Products	1,989.3	2,012.3	1.2	1.4
15.Electrical Equipment	8,596.3	6,917.6	-19.5	4.8
16.Machinery & Equipment N.E.C.	7,755.9	8,372.6	8.0	5.9
17. Motor Vehicles, Trailers & Semi-Trailers	18,857.3	15,221.6	-19.3	10.6
18.Other Transport Equipment	1,582.8	1,863.2	17.7	1.3
19.Other Manufacturing	48,224.1	38,979.4	-19.2	27.3
D. Electricity, gas, steam	13.5	13.6	0.7	0.0
& Air Conditioning Supply E. Water supply; sewerage, Waste				
Management and Remediation Activities	30.0	11.8	-60.7	0.0
F. Construction	5,692.2	4,527.6	-20.5	3.2
G. Services	37,535.5	40,480.4	7.8	28.1
1. Wholesale and retail trade; repair of motor vehicles and motorcycles	12.0	11.1	-7.5	0.0
2.Repair and installation of machinery	22:	201	20. =	^ ^
and equipment	39.4	28.1	-28.7	0.0
3.Accommodation and Food service activities	17.7	13.0	-26.6	0.0
4.Information and communication	4,804.3	6,406.9	33.4	4.5
5. Financial and insurance activities	88.1	50.7	-42.5	0.0
6.Real estate activities	0.0	0.0	-	0.0
7.Scientific Research and development	3.1	1.9	-38.7	0.0
8.Other Service Activities	32,570.9	33,968.7	4.3	23.6
Total	153,386.7	143,027.4	-6.8	100.0

Table 12: Profitability Ratio of FTC Companies						
			(per cent)			
Survey Round	Year	Gross Profit to Capital	Survey Average			
Ninth round (244)	2010-11	9.8	10.0			
Ninth round (244)	2011-12	10.1	10.0			
Touth round (202)	2012-13	17.0	14.8			
Tenth round (303)	2013-14	12.6	14.0			
Florenth round (206)	2014-15	17.3	18.0			
Eleventh round (306)	2015-16	18.5	16.0			
Tyyolfth mayind (224)	2016-17	14.6	16.0			
Twelfth round (334)	2017-18	17.4	10.0			
Thirteauth Bound (491)	2019-20	14.6	11.5			
Thirteenth Round (481)	2020-21	8.4	11.3			

Note: Figures in parentheses indica